

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 147  
(IB)-577(ND)/2019**

**Under Section: 7 of IBC.**

**In the matter of:**

Jai Lal Sumbally & Durga Sumbaly

**....Applicant**

Vs.

M/s Three C Shelters Pvt. Ltd.

**....Respondent**

**Order delivered on 14.10.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant :

For the Respondent :

**ORDER**

Due to holding Special Principal Bench and paucity of time,

re-notified on 01.11.2019 at 02:15 p.m.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh